

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

This Friday, the **11th** day of **SEPTEMBER**, 2020

Original Application No. 330/422/2020

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Navin Tandon, Member (A)

1. Adan Kumar aged about 26 years, S/o Lekhraj Singh, R/o Kondra, Mindaul, Bujurg, District Kasganj.
2. Anil Kumar aged about 26 years S/o Ram Niwas, R/o Goodaraganj, Post Office Patiyali, District – Kasganj.

. . .Applicants

V E R S U S

1. Union of India through its Secretary, Ministry of Communications Department of Posts, Government of India, New Delhi.
2. Chief Postmaster General, U.P. Circle Lucknow.
3. Yogendra Pal Singh Selected at Serial No.18 in the final list.

. . .Respondents

Advocate for the applicants: Shri Agnihotri Kumar Tripathi
 Shri Suparn Samdariya

By Advocate for the respondents : Mrs. Pooja Srivastava

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) :

This O.A. has been listed during period of Unlock-4.

2. The undersigned as well as Hon'ble Mr. Navin Tandon, Member (Administrative) have joined this Division Bench on line through Video Conferencing facility.

3. Shri Suparn Samdariya, learned counsel for the applicants and Ms. Puja Srivastava, Advocate representing all the respondents, both are present in court.

4. At the very outset, learned counsel for the applicants submitted that due to some inherent defect in the drafting of the OA, the applicants do not want to press

this O.A. further and the applicants may be permitted to withdraw it with a liberty to file fresh OA with better particular.

5. Learned counsel for the respondents has no objection against the aforesaid prayer.

6. The OA is dismissed as withdrawn with the aforesaid liberty. No order as to costs.

7. Hon'ble Mr. Navin Tandon, Member (Administrative) has consented to this order during video conferencing.

(Navin Tandon)
Member (Administrative)

(Justice Vijay Lakshmi)
Member (Judicial)

/RKM/